

**COURT – I**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 82 of 2012**  
**& IA No.171 of 2012**

**Dated : 31<sup>st</sup> May, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**BSES Rajdhani Power Ltd.**

**....Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission**  
**& Ors.**

**....Respondent(s)**

Counsel for the Appellant (s) : Mr. Amit Kapur,  
Mr. Vishal Anand  
Ms. Deepeika Kalia  
Mr. Nikhil Sharma

Counsel for the Respondent(s): Mr. Manu Seshadri for CERC  
Mr. M.G. Ramachandran,  
Ms. Swagatika Sahoo for NTPC  
Mr. Sachin Datta for NHPC

**ORDER**

Heard the learned counsel for the parties.

**Order in I.A. No. 171 of 2012 is Reserved.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

*ts/mk*